

Central Administrative Tribunal
Principal Bench

O.A. No. 32/98

(2)

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 5th day of January, 1998

Bhikhari Dass S/o. Late Sh. Bhagwan Sahai,
R/o. H.No. 278, Karkarduma,
Delhi - 32

APPLICANT

(By Sh. A.K. Bhardwaj, Advocate)

Versus

1. Union of India

The Director General,
Central Public Works Department,
Nirman Bhawan,
New Delhi.

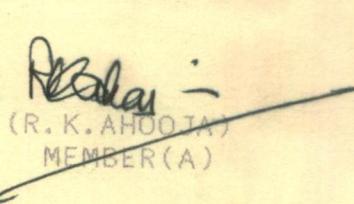
2. The Chief Engineer,
C.P.W.D,
(Yamuna Bridge Project),
M.S.O. Bhawan, New Delhi.

3. The Executive Engineer,
Central Public Works Department
Public Work Division - 29,
N.C.T.D
Old Court, Kashmiri Gate, Delhi - 110006.

RESPONDENTS

O R D E R (ORAL)

After arguing the case for some time, the learned counsel
seeks permission to withdraw the OA in order to file a proper
application for release of terminal benefits. Permission is
granted with liberty as sought for.


(R.K. AHOOJA)

MEMBER(A)

/rao/